

arise. However, the fees for rendering technical know-how and consultancy and advisory services received by IHC are remitted to India in foreign exchange through authorised Channels, year after year.

Rejection of consignments of Bandages exported by a Calcutta Firm

936. SHRI A. C. DAS: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Singapore has rejected 600 dozen bandages exported by a Calcutta firm on the ground that they were heavily contaminated;

(b) whether it is also a fact that the Australian authorities had also rejected a similar consignment on the same ground;

(c) if so, the name of that Calcutta firm;

(d) the action taken against that firm; and

(e) the steps taken by his Ministry to export good quality bandages in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN)

(a) Yes, Sir.

(b) Yes, Sir.

(c) Messer Jayer Exports, Calcutta.

(d) Samples drawn from batches of supplies made to Australia, including the batches which were reported to have failed in sterility tests, had been sent to the Central Drug Laboratory, Calcutta, for conducting sterility tests. An advance report of the test results which has just been received by the Government indicates that some of these batches were non-sterile. The competent authorities have been asked to take suitable deterrent action against the firm.

(e) Under the Drugs and Cosmetics Act, provisions already exist for ensuring that only quality drugs including Surgical Dressings are manufactured in the country. Further steps will be considered on receipt of the detailed report.

Small Savings Schemes

937. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) the names of the small savings schemes introduced in various States;

(b) the names of the States which have shown better performance in various small savings scheme in 1979-80 and 1980-81;

(c) whether any such Centrally sponsored small savings schemes have been introduced in the tribal areas of Orissa;

(d) If so, the names of those schemes and year of their inception; and

(e) the efforts made by his Ministry to encourage the tempo of savings among the tribals in those districts?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Various small savings schemes have been introduced by the Central Government from time to time and these are applicable to all States and areas in the country, including the tribal areas of Orissa. The schemes which are to force now are as follows:—

Name of the scheme.

(i) Post Office Savings Bank.

(ii) 10-Year Post Office Cumulative Time Deposits scheme.

(iii) Public Provident Fund Scheme.

(iv) 5-Year Post Office Recurring Deposit Scheme.

(v) Post Office Time Deposit Scheme.

(vi) 7-Year National Savings Certificates—I Issue.

(vii) 6-Year National Savings Certificates — VI Issue.

(viii) 6-Year National Savings Certificates—VII Issue.

(b) During 1970-80 and 1980-81, in terms of net deposits collected under various small savings schemes, the States of Maharashtra, West Bengal and Uttar Pradesh, in that order, have shown better performance than other States.

(c) and (d). No schemes have been introduced by Central Government exclusively for tribal areas of Orissa. The schemes of small savings of Central Government are applicable to all areas in the country.

(e) The National Savings Organisation under the Ministry of Finance has a net-work of field officers down to the district level. These officials, as well as their counterparts in the State Governments, undertake various publicity campaigns in the rural areas including tribal areas of Orissa to propagate the small savings schemes through film shows audio-visual aids and pamphlets. Special savings campaigns are also conducted among mining workers.

Delay in Tea Shipments from India

938. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) the details regarding the major problems which the tea exporters have been facing at different ports, particularly Calcutta Port;

(b) whether some complaints were received from overseas buyers about the delay in tea shipments from India and particularly from Calcutta during the last six months; and

(c) if so, the details thereof and the reaction of Government thereto?

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THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (c). Tea exporters consider that in the event of Calcutta Port Trust Providing necessary shore-based facilities, Tea export shipments in containers could be promoted. However, there do not seem to be any complaints about delay in shipments from overseas markets.

Air connection for Kovalam, Goa and Kashmir

939. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any flight at present to connect the important tourist centres of India such as Kovalam, Goa and Kashmir; and

(b) if not so, whether Government propose to start a flight to connect them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Tourist Centres like Goa, Srinagar and Trivandrum (near Kovalam) are already on the air map of Indian Airlines. These are interconnected although not directly.

Income Tax and central excise outstanding against large industrial Houses

340. SHRI SANAT KUMAR MAN-DAL: Will the Minister of FINANCE be pleased to state:

(a) the amount of Income Tax and Central Excise more than Rs. 1 crore outstanding against the large industrial houses and companies as on 1-11-1981;

(b) the amount out of this which has been disputed and is under adjudication either departmentally or is pending in the suits filed in the High Courts and Supreme Court; and